

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
18-04-2024 AT 10:30 AM**

**CP (CAA) No. 52/230/HDB/2023**  
u/s. 230 of Companies Act, 2013

**IN THE MATTER OF:**

M/s. ZEN Quality Assurance Private Limited (Transferor Company) Vs M/s. Qualitest Technologies Private Limited (Transferee Company) and their respective shareholders and creditors **...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

Learned Counsel Mr VB Raju, for petitioner present physically.

Mr Manjunath H, STA from RD Office present through Video Conference and states that affidavit has been filed.

Let a copy of the same be served and for filing final report three weeks' time granted.

Mr Vasant Rao D Meshram, for OL Office present and states that report filed.

Learned counsel for the petitioner states that a reply affidavit to OL report has been filed.

Call on 30.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**